

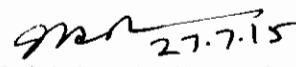
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 28-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No.331/10 Nawab Khan Vs. Radheyshyam	Rajneesh Gupta	Sudesh Bansal
3	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil First Appeal No. 20/14 Shyam Kumar Vs. Smt. Gyarsi Devi	Anand Sharma	Mitesh Sharma
4	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2948/13 D.B. Civil Misc. Appeal No 3712/14 Sunita Kumawat Vs. Laxmikant	K.C. Sharma	Satish Khandal
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
6	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 61/05 Baljeet Singh Vs. Dr. Vijay Kumar	Ajeet Bhandari	Ajay Gupta
7	Sh.. Hari Kishan Sharma, Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
8	Sh. Hari Kishan Sharma, Advocate	S.B. Civil First Appeal No. 278/03 Satyanarain Vs. Manbhar	Sanjay Mehrishi	Arvind Bhardwaj
9	Sh. Hari Kishan Sharma, Advocate	S.B. Civil Second Appeal No. 586/03 Aslam Vs. Bhupendra Kumar	B.L. Mandana	Anil Mehta
10	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2948/13 D.B. Civil Misc. Appeal No 3712/14 Sunita Kumawat Vs. Laxmikant	K.C. Sharma	Satish Khandal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 29-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Second Appeal No. 130/15 Shiv Singh Vs. Ishwar Singh	Manoj Bhardwaj	Deepak Pareek
2	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Habeaus Corpus Petition No. 106/2015 Naveen Sharma Vs. State	O.P. Mishra	Sandeep Sharma
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil Wirt Petition No. 6161/15 M/s. Ranbaxy Laboratories Ltd. Vs. Hirdesh Kumar	Achintya Kaushik	Anuroop Singhi
4	Smt. Kamala Jain, Advocate	D.B. Civil Misc. Appeal No. 3950/13 Rekha Sharma Vs. Jitendra Tiwari	Mahesh Gupta	O.P. Mishra
5	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Contempet Petition No. 573/14 S.B. Civil First Appeal No. 178/09 Ismile Khan Vs Jakir Khan	S.C. Goyal	R.K. Daga
6	Sh. G. S.Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 390/15 Marveen Choudhary Vs. Piyush Choudhary	Devendra Sharma	Rajat Ranjan
7	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
8	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 305/04 Subash Chand Vs. Babu Lal	Shaiiesh Prakash Sharma	Sajid Ali

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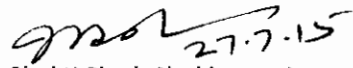
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 30-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Dr. Y.C. Sharma , Advocate	S.B. Civil Writ Petition No. 900/15 S.B. Civil Writ Petition No. 13282/14 S.B. Civil Writ Petition No. 996/15 S.B. Civil Writ Petition No. 1894/15 Smt. Anjana Vs. Sandeep Kumar	N.K. Goyal Manish Gupta	Deshraj Kalwania
2	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil First Appeal No. 576/06 Smt. Nayan Tara Vs. Rambala	J.P. Goyal	D.K. Garg
3	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Petition No. 3492/14 Ramesh Vs. State	Amit Poonia	Subhash Sharma
4	Smt. Niramla Sharma, Advocate	S.B. Cr. Misc. Petition No. 2308/07 S.B. Cr. Misc. Petition No. 2299/07 Parasran Mordia Vs. State	V. R. Bajwa	Sandeep Pathak
5	Smt. Niramla Sharma, Advocate	D.B. Civil Misc. Appeal No. 768/15 Girish Vs. Suman	Anoop Dhand	Sumer Saini
6	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma

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By Order


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 Deputy Secretary
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